

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI**

Dated: 04.09.2018

**IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD NOT BE TAKEN-UP ON 04.09.2018 WILL NOW BE LISTED ON THE DATES AS MENTIONED AGAINST EACH**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES	NEXT DATE OF HEARING
1.	Original Application No. 80/2018 (M.A. No. 221/2018, M. A. No. 340/2018 & M. A. No. 341/2018)	Narendra G. Pardeshi Vs. Public Works Department Dhule & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Mukesh Verma, Adv. Mr. Mayank Pandey, Adv. Mr. Shakunatala S. Wadekar, Adv. for R-3 Mr. Suhas Kumar Kadam, Adv. for R-4 Mr. Vinay Navare, Adv. Mr. Balendu Shekhar, Adv. for MoEF	<b>01.10.2018</b>
2.	Original Application No. 568/2016	Ajay Khera  Vs. Container Corporation of India Limited & Ors.	Mr. Sanjay Upadhyay & Mr. Saumitra Jaiswal, Advs. for Applicant  Mr. Pinaki Misra, Sr. Adv. with Ms. Abhisar Bairagi, Adv. for R-1 Mr. Balendu Shekhar, Adv. Mr. Om Prakash, Adv. for MoR Mr. R.Rakesh Sharma, Adv. for TN & TNPCB Ms. Sakshi Popli, Adv. for SEIAA TN Ms. Deep Shikha Bharti, Adv. Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Attin Shankar Rastogi, Adv. for MoEF	<b>01.10.2018</b>
3.	<b>M.A. No. 581/2018 IN</b> Original Application No. 130/2016	Social Action for Forest & Environment (SAFE) Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Upama Bhattacharjee, Advs. for Applicant  Mr. Attin Shankar Rastogi, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2 to 4 Mr. Arjun Mahajan, Adv. for R-5 & 8 Mr. Rajkumar, Adv. for CPCB Ms. Savitri Pandey, Adv. for R-6, 7, 15 & 17 Mr. Pradeep Misra, Adv. for UPPCB	<b>01.10.2018</b>

			<p>Mr. Utkarsh Sharma, Adv. for State of UP  Mr. Sharad Chauhan, Adv.  Mr. R. Rakesh Sharma, Adv. for TNPCB  Mr. Ashish Rana, Adv. for R-12 &amp; 13  Mr. Guntur Prabhakar, Adv. for R-22  Mr. Preshit Surshe, Adv. for R-19  Ms. Pallavi Venkat Reddy, Adv. for R-23  Mr. Prashant Tyagi, Adv.  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana  Mr. Devraj Ashok, Adv. for State of Kar.  Mr. Keit Varghase, Adv.  Mr. N. Reddy, Adv. for State of Telangana  Ms.D. Bharathi Reddy, Adv. for State of UK  Mr. Rudreshwar Singh, Adv. for Bihar  Mr. Anubhav Anand Aron, Adv.  Mr. Raman Yadav, Adv.  Mr. A. R. Takkar, Adv.  Mr. Pankaj Bhagat, Adv.  Mr. Abhisar Bairagi, Adv.  Mr. Manish Singh, Adv.  Mr. Prashant Kanjale, Adv.  Mr. Alok Agarwal, Adv.  Mr. Mukesh Verma, Adv.  Mr. Sushil Shukla &amp; Ms. Suneha Jain, Advs.</p>	
4.	<p>M.A. No. 140/2018,  M.A. No. 178/2018,  M.A. No. 295/2018,  M.A. No. 285/2018 &amp;  M.A. No. 286/2018 <b>IN Original Application No. 346/2013 (EZ)</b></p>	<p>Aabhijeet Sharma  Vs.  Union of India &amp; Ors.</p>	<p>Mr. Sanjay Upadhyay, Adv. for Applicant   Mr. Divya Prakash Pandey, Adv. for MoEF  Mr. AND Rao, Adv.  Mr. Shuvodeep Roy, Adv. for Assam  Mr. Ajit Pudussery, Adv.  Mr. B. V. Niren, Adv. for CGSC  Mr. Mukesh Verma, Adv.</p>	<b>13.09.2018</b>
5.	<p><b>Execution Application No. 23/2018</b>  (Earlier E.A. No. 01/2018 (EZ) <b>IN O. A. No. 109/2017 (EZ)</b>)</p>	<p>Tularam Gogoi  Vs.  Union of India &amp; Ors.</p>	<p>Mr. Ritwick Dutta &amp; Mr. Rahul Choudhary, Advs. for Applicant in M.A.   Mr. A.D.N. Rao, Adv.  Mr. Shuvodeep Roy, Adv.  Mr. K. P. Pathak, Adv.  Mr. Thakur Sumit, Adv.</p>	<b>13.09.2018</b>
6.	<p>Original Application No. 141/2014  (M.A No. 356/2015,  M.A No. 419/2015,  M.A. No. 1037/2015,  M.A. No. 1350/2015,  M.A. No. 25/2016 &amp;</p>	<p>Saloni Singh &amp; Anr.   Vs.  Union of India &amp; Ors.</p>	<p>Mr. A.K. Singh, Sr. Adv. with Ms. Shivangi Agarwal, Adv. for Applicant   Ms. Pinky Anand, ASG with Mr. Om Prakash, Adv. for R</p>	<b>01.10.2018</b>

	M.A. No. 636/2016)		<p>– 1 &amp; 2 Mr. Krishna Kumar Singh, Adv. for R-3 Mr. Rajkumar, Adv. for R – 5 Mr. Rajeev Sharma, Adv. for R-7 Mr. Rajiv Bansal &amp; Mr. Kush Sharma, Adv. Mr. Balendu Shekhar, Adv. for R-8 Mr. O.P. Ratra in person &amp; Intervener Mr. Pramod Kumar, Adv. for Contractor Mr. Sunil Satyarthi, Adv. for DCB Mr. Rahul Choudhary, Adv. for R-10 Mr. Vivek Kumar Tandon, Adv. Mr. Sanjay Upadhyay, Adv. Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. I.K. Kapila, Adv. for Okhla CETP Society</p>	
7.	Original Application No. 41/2015 (M.A No. 100/2015)	<p>Umashankar Patwa &amp; Ors.  Vs. Union of India &amp; Ors.  <b>(Earlier titled as D.K. Joshi Vs. Union of India &amp; Ors.)</b></p>	<p>Mr. Ritwick Dutta &amp; Mr. Rahul Choudhary, Adv. for Applicant  Mr. Rajesh Kumar Singh, Adv. for R – 1 Mr. Abhishek Yadav, Adv. for R-2, 3, 6 &amp; 7 Mr. Pradeep Mishra, Adv. for R – 4 Mr. Pinaki Mishra, Sr. Adv. with Mr. Ajit Sharma, Adv. for R – 5 Ms. Antima Bazaz, Adv. Mr. Vikas Malhotra, Adv. for MoEF Mr. Ravi P. Mehrotra, Adv. Mr. Tarunvir Singh Khehar, Adv. for Agra Development Authority</p>	<b>03.10.2018</b>
8.	Original Application No. 189/2014 (M.A No. 654/2014 & M.A No. 356/2017)	<p>Umashankar Patwa &amp; Ors.  Vs. Union of India &amp; Ors.  <b>(Earlier titled as D.K. Joshi Vs. Union of India &amp; Ors.)</b></p>	<p>Mr. Ritwick Dutta &amp; Mr. Rahul Choudhary, Adv. for Applicant  Mr. Rajesh Kumar Singh, Adv. for R – 1 Mr. Abhishek Yadav, Adv. for R-2, 3, 6 &amp; 8 Mr. Pradeep Mishra, Adv. for R – 4 Mr. Ajit Sharma, Adv. for R-5 Mr. J.M. Sharma, Sr. Adv. along with Mr. Pinaki Mishra, Sr. Adv. Mr. Avijit Bhushan, Adv. for R – 7</p>	<b>03.10.2018</b>

9.	<b>Execution Application No. 27/2016</b> (M.A. No. 114/2017) <b>IN</b> O.A. No. 03/2016	Kaushambi Apartment Residents Welfare Association (KARWA) Vs. Municipal Commissioner Ghaziabad Nagar Nigam	Mr. Vinay Kumar Mittal, Applicant in person  Ms. Priyanka Swami, Adv. for GNN Mr. Raman Yadav, Adv. for GDA Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB	<b>03.10.2018</b>
10.	Original Application No. 58/2016 (M.A. No. 102/2016)	Tulinder Katoch Vs. Union of India & Ors.	Mr. Kamal Mehta, Adv. for Applicant  Mr. Mukul Singh, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 Mr. Anil Kher, Sr. Adv. with Ms. Anisha Mahajan, Adv. for R-3 Mr. G. M. Gupta, Adv. Mr. Rahul Rathore, Adv.	<b>03.10.2018</b>
11.	Original Application No. 274/2016	Sanjay Kumar Vs. Govt. of NCT of Delhi & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for R-1&5 Ms. Sakshi Popli, Adv. for R-2 Mr. Sanjeev Ralli, Adv. for R-3 Mr. Raman Yadav, Adv. for GDA	<b>04.10.2018</b>
12.	Original Application No. 307/2016	Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness (CHETNA) Vs. Union of India & Ors.	Mr. Anil Sood, Applicant in person with Ms. Madhumita Singh, Adv. for Applicant  Mr. Divya Prakash Pandey, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2 & 6 Ms. Puja Kalra, Adv. for R-4 Mr. Tarunvir Singh Khehar, Adv. for R-5 Ms. Bhavana Duhoon, Adv. for R-6 Mr. Narender Pal Singh, Adv. for R-8 Mr. Sumeet Pushkarma, Adv. for R-9 Mr. Anil Grover, AAG for R-12 Ms. Michelle, Adv. for R-13 Mr. Rajiv Bansal Sr. Adv. for DDA Mr. Abhihek Yadav, Adv. Mr. A.D.N. Rao, Adv. for DMRC Mr. Karan Grover, Adv. for NHAI Mr. Ankur Jain, Adv. for DUSIB	<b>04.10.2018</b>

13.	Original Application No. 435/2016	N. S. Yadav & Ors. Vs. Commissioner, North MC & Ors.	Mr. Alok Srivastava, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for DPCC Mr. Dinesh Jindal, Adv. Ms. Puja Kalra, Adv. for North MCD Mr. Mukul Singh, Adv.	<b>04.10.2018</b>
14.	Original Application No. 90/2017 (M.A. No. 103/2017 & M.A. No. 249/2017)	Safal Bharat Guru Parampara & Ors. Vs. State of Punjab & Ors.	Mr. Narender Hooda, Sr. Adv. with Ms. Nida Doon, Adv. for Applicant Mr. B. V. Niren, Adv. for CGWA Mr. Rahul Pratap, Adv. for MoEF Mr. Anil Soni, AAG with Mr. Naginder Beniwal, Adv. for R-1 & 5 Mr. Rajkumar, Adv. for R-4 Mr. Pinaki Mishra, Sr. Adv. with Mr. A. D. N. Rao, Adv. for R-6 Mr. Pawan Upadhayay, Adv. for R-7 Mr. Gaurav M. Liberhhan, Adv.	<b>04.10.2018</b>
15.	Original Application No. 422/2017 (M.A. No. 794/2017)	Inter Globe Aviation Limited Vs. Union of India & Ors.	Mr. Pinaki Misra, Sr. Adv. with Mr. Mirnal Ojha, Adv. for Applicant Mr. Rajesh Kumar Singh, Adv. for R-1 Ms. Anjana Gosain, Adv. for R-2 Mr. B. V. Niren, Adv. for R-3 Mr. Anand Shri, Adv. for R-6 Mr. Pinaki Misra, Sr. Adv. with Mr. Mirnal Ojha, Adv.	<b>24.09.2018</b>
16.	Appeal No. 70/2012 (M.A. No. 449/2018 M.A. No. 662/2018 & M.A. No. 727/2018)	Capt. Mall Singh & Ors. Vs. State of Punjab & Ors.	Mr. Naginder Benipal, Adv. Mr. Nilava Bandyopadhyay, Adv. Mr. Manoj K. Singh, Adv. Mr. Kamal Pal Singh, AAG for Punjab Mr. Raj Kumar, Adv. for CPCB Mr. Tarunvir Singh Khehar, Adv. Ms. Petal Chandlok, Adv. Ms. Deep Shikha Bharathi, Adv. for of UP Mr. Vikas Singh & Ms. S. Janani, Adv. Mr. I. K. Kapila, Adv.	<b>08.10.2018</b>
17.	<b>M.A. No. 1203/2015 IN</b> Original Application No. 106/2013	Gaurav Jain Vs. State of Punjab & Ors.	Ms. Parul Gupta, Adv. for Applicant Mr. Anil Soni, AAG for R-1	<b>08.10.2018</b>

			Mr. Narinder Pal Singh, Adv. Mr. Tarunvir Singh Khekar, Adv. for R-2 Mr. Vijaya Singh, Adv. for R-6 Ms. Nilava Bandhopadhyay, Adv. Mr. Manoj K. Singh, Adv.	
18.	<b>Original Application No. 69/2016</b> (Earlier O.A.No.36/2013)	Rajinder Singh & Ors. Vs. State of Punjab & Ors.	Ms. Parul Gupta, Adv. for Applicant Mr. Anil Soni, AAG for R-1 Mr. Kamal Jeet Singh, AAG	<b>08.10.2018</b>
19.	<b>M.A. No. 610/2017 IN</b> Execution Application No. 30/2016 <b>IN</b> O. A. No. 139/2014	Mohali Industry and Commerce Association Vs. State of Punjab & Ors.	Mr. Aalok Jagga & Mr. Rajan Puri, Adv. Mr. Naginder Benipal, Adv. for PPCB Mr. Aman Panwar, AAG for Punjab Ms. Deep Shikha Bharathi, Adv. for UP	<b>08.10.2018</b>
20.	<b>Original Application No. 389/2018</b> (Earlier O.A. No. 237/2013 (THC))	Court on its own motion Vs. State of Himachal Pradesh & Ors.	Mr. Manish Kumar, Adv. for State of HP Ms. Priya Puri, Adv. Mr. Divya Prakash Pande, Adv. Mr. Bharti Reddy, Adv. Mr. B. V. Niren, Adv. Mr. Shoeab Alam & Mr. Gautam Singh, Adv.	<b>09.10.2018</b>
21.	<b>Original Application No. 45/2018 (WZ)</b> (Earlier O.A.No.187/2018 (PB))	Vanshakti & Ors. Vs. Union of India & Ors.	Ms. Gayatri Singh, Adv. for Applicant  Ms. Rukhmini S. Bobde, Adv. for Mumbai Metro Rail Corporation Ltd.	<b>14.09.2018</b>
22.	Original Application No. 312/2016 (M.A. No. 569/2016, M.A. No. 418/2018, M.A. No. 748/2018, M.A. No. 807/2018 & M.A. No. 1246/2018)	Dr. Arun Kumar Sharma Vs. Ministry of Environment Forests & Climate Change & Anr.	Mr. Kumar Chitranshu, Adv. for Applicant Mr. D. P. Pande, Adv. for MoEF Mr. Balendu Shekhar, Adv. for R-1 Mr. Rahul Verma, Adv. for R-2 Ms. Yogmaya Agnihotri, Adv. for R-6 Mr. Shiv Mangal Sharma, AAG for State of Rajasthan Mr. Pinaki Misra, Sr. Adv. with Mr. Nishit Agrawal, Adv. Mr. Abhinav Gupta & Mr. Puneet Jain, Adv. Ms. Christi Jain, Adv. Mr. Sanjeev Sahay, Adv. Mr. Jhum Jhum Sarkar, Adv. Mr. Nishit Agarwal, Adv. Mr. Amol Kokane, Adv. Ms. Christi Jain, Adv. Mr. Sriansh Prakash, Adv. Mr. Puneet Jain, Adv. K Ashar & Co. for Applicant in M.A. No. 1246/2018	<b>03.10.2018</b>

23.	<b>Original Application No. 209/2018</b> (M.A. No. 728/2018) (Earlier O.A. No. 96/2017 (EZ))	Gaurav Govind Vs. The State of Bihar & Ors.	Mr. Dharendra Kumar, Adv. for Applicant Dr. Anand Kumar, Adv. for R-1, 2, 3 & 6 Mr. Siddhartha Prasad, Adv. for R-4 Mr. Arvind Kumar, Adv. for R-5 Mr. Kumar Sumit, Adv. for R-8	<b>09.10.2018</b>
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